

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1168(KB)2018
MA(COMPANIES ACT)/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	MANOJ KUMAR SHARMA VS TECHNO ELECTRIC & ENGINEERING COMPANY LIMITED
UNDER SECTION	SEC. 58(3)

Appearance (via video conferencing/physically)

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **06.09.2024**.

**Anamitra Pal
Court Officer**